

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 102 of 2020

IN THE MATTER OF:

Shri Anup Kumar Khemani & Ors. ...Appellants

Versus

Balendra Choudhury & Ors. ...Respondents

For Appellant: Ms. Anindita Mitra, Advocate

For Respondent: Mr. Krishnendu Dutta, Sr. Advocate with

**Mr. R. Jawahar Lal and Mr. Anuj Garg, Advocates for
Respondent Nos. 1 & 2**

Mr. Abhinav Hansaria, Advocate for Respondent No. 3.

WITH

Company Appeal (AT) No. 103 of 2020

IN THE MATTER OF:

M/s Assam Medical Corporation Pvt. Ltd. ...Appellant

Versus

Balendra Choudhury & Ors. ...Respondents

**For Appellant: Mr. Krishnendu Dutta, Sr. Advocate with Mr. Abhinav
Hansaria, Advocate.**

**For Respondent: Mr. R. Jawahar Lal and Mr. Anuj Garg, Advocates for
Respondent No. 1 & 2**

**Ms. Anindita Mitra, Advocate for Respondent Nos.
5,7,12,13 & 14.**

WITH

Company Appeal (AT) No. 104 of 2020

IN THE MATTER OF:

Dr. Kali Charan Das Trust ...Appellant

Versus

Balendra Choudhury & Ors. ...Respondents

For Appellant: Mr. Dhruv Suri and Mr. Jayant Mehta, Advocates.

**For Respondent: Mr. R. Jawahar Lal and Mr. Anuj Garg, Advocates for
Respondent Nos. 1 & 2.**

**Mr. Krishnendu Dutta, Sr. Advocate with Mr. Abhinav
Hansaria, Advocate for Respondent No. 3.**

**Ms. Anindita Mitra, Advocate for Respondent Nos. 6, 8,
13, 14 & 15**

WITH
Company Appeal (AT) No. 113 of 2020

IN THE MATTER OF:

Mr. Balendra Choudhury & Anr.

...Appellants

Versus

Assam Medical Corporation Pvt. Ltd.

...Respondent

For Appellant: Mr. R. Jawahar Lal and Mr. Anuj Garg, Advocates.

For Respondent: Mr. Krishnendu Dutta, Sr. Advocate with Mr. Abhinav Hansaria, Advocate for Respondent No. 3.

O R D E R
(Virtual Mode)

28.09.2020 As there is a special Bench these matters are adjourned.

List the same on **15th October, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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